

FORM NO. 10CCBB

(See Rule 18DC)

Audit report under section 80-IB(7B)/(14)

1. Name of the assessee :
2. PAN :
3. Status :
4. Share in the ownership of the convention centre
- (a) Fully owned by assessee Yes No
- (b) Partly owned by assessee Yes No
- (c) If yes, please specify the percentage of ownership :
5. Name and address of the convention centre :
6. Date of commencement of operation by the convention centre :
7. Initial assessment year :
8. Approval from the town planning authority or municipal corporation under the town planning or municipal corporation regulation (attach copy of approval) :

<i>Approval</i>	<i>Issuing authority</i>	<i>Approval date and number</i>
(a) Permission for construction of the convention centre		
(b) Completion certificate or occupation certificate		

9. Technical details of convention centre :
- (i) Town size population (as per 2001 census) :
- (ii) Total covered plinth area (in sq.metres) :
- (iii) Number of conference or seminar halls :
- (iv) Seating capacity of the convention centre :
- (v) Number of auditoriums :
- (vi) Number of exhibition halls :
- (vii) Technical specification of convention centre :
- (a) Whether the conference or seminar halls, auditorium and exhibition hall have modern public address system Yes No
- (b) Whether conference or seminar halls, auditorium and exhibition hall have slide and power point projection system Yes No
- (c) Whether conference or seminar halls, auditorium and exhibition hall have LCD Projector/Video screening facility Yes No

(d) Whether the convention centre has a documentation centre	Yes	No
(e) Whether the documentation centre has computers, printers, fax, e-mail, photocopier and scanner along with trained operators to handle these equipments	Yes	No
(f) Whether the conference or seminar halls, exhibition hall, auditorium and documentation centre are air-conditioned	Yes	No
(g) Whether the convention centre has adequate parking and other public conveniences as per local building regulations	Yes	No
(h) Whether the convention centre fulfils the local building regulations in respect of fire and safety	Yes	No
(i) Whether the convention centre has amphi-theatre	Yes	No
(j) Whether the convention centre has landscaped		
(i) open space	Yes	No
(ii) if yes, please specify the purpose for which the same is used		
(k) Whether the convention centre has		
(i) Kitchen facility or restaurant	Yes	No
(ii) Whether the same is used only to support events in the convention centre	Yes	No
10. Details relating to computation of deduction :		
(i) Number of conferences or seminars held		
(ii) Receipts from convention centre		
(iii) Other receipts		
(iv) Profit derived from the business of building-owning-operating of convention centres : (amount in rupees)		
(v) Deduction under section 80-IB (7B) (amount in rupees)		

Declaration

*I/We have examined the balance sheet of the above convention centre styled _____ and belonging to the assessee M/s. _____ (Permanent Account No. _____) as at _____ and the profit and loss account of the said convention centre for the year ended on that date which are in agreement with the books of account maintained at the head office at _____ and branches at _____

*I/We have obtained all the information and explanations which to the best of *my/our knowledge and belief were necessary for the purposes of the audit. In *my/our opinion, proper books of account have been kept by the head office and the branches of the convention centre aforesaid visited by *me/us so far as appears from *my/our examination of books, and proper returns adequate for the purposes of audit have been received from branches not visited by *me/us, subject to the comments given below:

In* my/our opinion, the convention centre satisfies the conditions stipulated in section 80-IB and the amount of deduction claimed under this section is as per the provisions of the Income-tax Act, and

In *my/our opinion and to the best of *my/our information and according to explanations given to *me/us, the said accounts give a true and fair view-

(i) in the case of the balance sheet, of the state of affairs of the above named convention centre as at _____,
and

(ii) in the case of the profit and loss account, or the profit or loss of the convention centre for the accounting year ending
on _____

Place _____

Date _____

Signed
Accountant